

CENTRAL ADMINISTRATIVE TRIBUNAL, JODHPUR BENCH, JODHPUR

ORIGINAL APPLICATION NO. 29/2010

Date of Order: 28.09.2010

CORAM: HON'BLE DR. K.B. SURESH, JUDICIAL MEMBER

Smt. Tulsi Devi wife of Late Shri Mahesh Kumar, aged about 40 years, resident of New Colony, Pachpadra, Tehsil Balotra, District Barmer. At present residing at Bhil Basti, Kaga Bari, outside Nagori Gate, Opp. Police Chowki, Jodhpur. Husband was last working as a group 'D' employee under respondent no. 3.

....Applicant

None present for the applicant.

VERSUS

- 1. Union of India through the Secretary, Ministry of Agriculture (Department of Agriculture and Co-operation) Krishi Bhawan, New Delhi.
- 2. The Plant Protection Advisor, Ministry of Agriculture, Directorate of Plant Protection, Quarantine and Storage, N.H. IV, Faridabad 121001 (Haryana).
- 3. The Plant Protection Officer (E), Locust Warning Organisation, Jaisalmer.Respondents.

Mr. M. Godara, proxy counsel for Mr. Vinit Mathur, counsel for respondents.

ORDER (Per Dr. K.B. Suresh, Judicial Member)

The applicant prays for compassionate appointment. The respondents in reply would submit that the applicant along with 53 other similarly situated candidates are being considered and that they will continue to consider the case of the applicant for the post. They could not accommodate the applicant for want of





vacancies and if vacancies arise, the case of the applicant would also be considered. Therefore, the following directions are issued:

- (i) The applicant and similarly situated persons may be considered for compassionate appointment after assessing on and in each year rota of available vacancies, which may arise in each year and setting apart 5% of the vacancies for the same.
- (ii) The applicant and other similarly situated 53 other persons as stated by the respondents shall be consecutively considered for the next available three opportunities on the yearly or otherwise rota thus made available.
- (iii) In any case, they must get three opportunities of consideration.

The Original Application is, thus, disposed of as above. No order as to costs.

(Dr. K.B.Sűresh) Judicial Member

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अनुगान सरित्याते कोन्द्रीय प्रकार विकास सकेनाया जोधपुर न्यायपीठ, चीक्स